

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/33/KOB/2023
SECTION	SEC 7 IBC R/W RULE 4
NAME OF PARTIES	UNION BANK OF INDIA V/S M/S AIR TRAVEL ENTERPRISES INDIA LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	ASP KURUP, SADCHITH P KURUP, C P ANIL RAJ, SIVA SURESH, RESHMA RAJ.
RESPONDENTS ADVOCATE/ PROFESSIONAL	KSR & CO

Office
Notes

16 Nov 2023

O R D E R

CP(IBC)/33/KOB/2023

Learned counsel, Mr. C P Anil Raj appears on behalf of the petitioner through virtual mode. Respondent is represented by learned counsel, Ms. Jayalekshmi through virtual mode.

Pleadings are complete, list this matter for arguments before the regular bench on 06/12/2023.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**